

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 56

**CP (IB) No. 215/Chd/Pb/2022
Under Section 94, IBC 2016**

In the matter of:-

Sanjay Gupta, PG, Supreme
Tex Mart Ltd.

...Petitioner

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 15.09.2023.

Sd/-
Court officer

July 19, 2023
PKA